

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)NO. 3/BB/2017	Admission	7,8,9 of I&B Code	Sun-line Suppliers Pvt.LtdVs.Infinity Fab Engineering Co.Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① **SHRISHA V.M.**
PCS
9035-7249-52

*M/s Sunline Suppliers
Petitioner*

[Signature]

②. **Dr. K.S. Ravi Chandran, PCS**
S. Manjula Devi, ADV
D. Jayalakshmi, ADV
S. Jayalakshmi, ADV

*For Respondent
(Corporate debtor)*

[Signature]

ORDER

PCS for petitioner is present, PCS for Respondents is present. PCS has filed Affidavit and other documents for Respondents. PCS undertake to file written arguments on both sides. Time granted till 19/04/2017.

[Signature]
11/4
Member (J)

[Signature]
Member (T)